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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 1/73(4)-74/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017**

Name of the Company:

Meena Subhash Kulkarni & Ors.

V/s.

Neesa Agritech & Food Ltd. & Ors.

Section of the Companies Act:

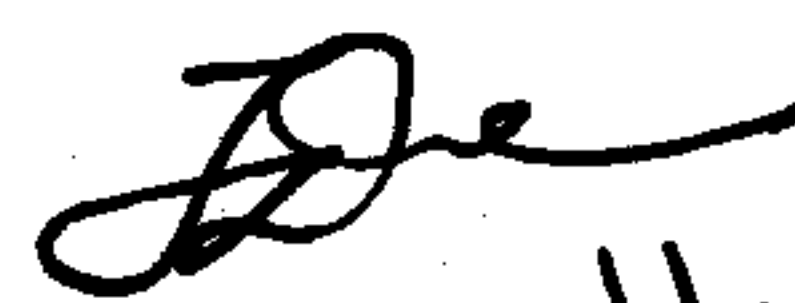
Section 73(4) & 74 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1. Jaimin R. Dave

Advocate

Petitioner


Ravish Bhatt


2. Ravish Bhatt

ORDER

Learned Advocate Mr. Jaimin Dave present for Petitioner. Learned Advocate Mr. Ravish Bhatt present for Respondent no. 1.

At request of Respondent Counsel.

List the matter on 25.10.2017 along with CP no. 11/2016.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 19th day of September, 2017.